

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 136 OF 2016 & IA NO. 974 OF 2017
AND
APPEAL NO. 77 OF 2016 & IA NO. 884 OF 2017

Dated: 5th December, 2017

In the matter of:

Sasan Power Ltd.

Vs.

Central Electricity Regulatory Commission & Ors.

... Appellant(s)

.... Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List these matters on **31.1.2018.**

COURT MASTER